

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:2443

ANSWERED ON:07.12.2012

TRANSPLANTATION OF HUMAN ORGAN RULES

Adhalrao Patil Shri Shivaji; Adsul Shri Anandrao Vithoba; Choudhary Shri Harish; Dharmshi Shri Babar Gajanan; Singh Shri Iyyaraj
; Venugopal Shri P.; Yadav Shri Dharmendra; Yaskhi Shri Madhu Goud

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether the Government proposes to amend the Human Organ Transplantation Act and rules framed thereunder and has consulted all the stakeholders on the matter;
- (b) if so, the details thereof;
- (c) whether his Ministry has requested the Ministry of Road Transport and Highways to introduce new application forms for driving licence to make it mandatory for the applicant to donate any of his/her organs or tissues in case of a fatality;
- (d) if so, the reaction of the Ministry of Road Transport and Highways thereon; and
- (e) the progress made in this regard and the time by which these rules are likely to be finalized and notified?

Answer

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABIAZAD)

- (a): The Transplantation of Human Organs Act has been amended in the year 2011. The Transplantation of Human Organs Rules are under the process of revision. Most of the stakeholders have been consulted on the matter.
- (b): A number of consultations have been held to amend the Transplantation of Human Organs Rules involving the programme officers of Directorate General of Health Services, Ministry of Health and Family Welfare, officials of State Governments, representatives of Non- Government Organizations, Transplant Surgeons, Clinicians, Anesthetists, Experts in immunogenetics, Tissue Experts specifically in Cornea, Skin, Bone and Heart Valves, Experts, and Experts of National Informatics Centre.
- (c) & (d) Yes. Matter is under examination in the Ministry of Road Transport & Highways in consultation with Ministry of Law and Ministry of Health and Family Welfare for amending the CMVRs, 1989.
- (e): The draft rules have been examined in consultation with various stakeholders. As it is a highly technical matter, consultations with domain experts have been undertaken.

The Transplantation of Human Organs (Amendment) Rules are under the process of amendment.